

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 48 of 2014
in DFR 2497 of 2013**

Dated : 17th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s BSCPL Infrastructure Ltd. ... Appellant(s)

Versus

Chhattisgarh State Power Distribution Co. Ltd.& Anr.Respondent(s)

**Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Ruth Elwin**

ORDER

**IA No. 48 of 2014
(Appl. for condonation of delay)**

It is submitted that the cost has been paid to the charitable organization as directed by this Tribunal.

The Registry is directed to verify the compliance report and post the matter for Admission on **18.02.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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